

**DECLARATION OF ASSETS AND LIABILITIES**

I, **PURNIMA YADAV** son/daughter/wife of **SURAJ BIHARI YADAV**, Aged 45 years, residents of 13, Mangles Road, Patna : 800 001, Member of Legislative Assembly, Govindpur give herein below details of Assets and Liabilities of myself, my spouse and my dependents.

**A. Details of Movable Assets**

Sr. No.	Description	Self	Spouse Name Kaushal Yadav	Dependent - 1 Name Son:-	Dependent - 2 Name:-	Dependent - 3 Name etc.
(i)	Cash in hand	4,50,000/-	7,50,000/-			
(ii)	Details of Deposits in Bank account (FDRs, Term Deposit and all other types of Deposits including saving accounts), Deposit with financial Institutions, Non Banking, Financial Companies and Cooperative societies and the amount in each such deposit	<p>Saving A/c with SBI, Bihar Bidhan Mandal, A/c No. 10839464319 Balance as on 07.10.2017 Rs. 195872.30</p> <p>Saving A/c with SBI, Nawada A/c No. 31464378609 Balance as on 25.09.2017 Rs. 41435.00</p> <p>HDFC BANK, Nawada, A/c No. 50100053641094 Balance as on ..... Rs.22582.48</p> <p>Sahara India RD A/c No. 20426205555 for 3 Years Rs. 2500/- Per Month.</p>	<p>Saving A/c with SBI, Bihar Bidhan Mandal, A/c No. 10839464320 Balance as on 12.10.2017 Rs. 2735.75</p> <p>Saving A/c with SBI, Nawada A/c No. 31223807578 Balance as on 25.09.2017 Rs. 11898.00</p> <p>Saving A/c with SBI, Nawada A/c No. 31464378417 Balance as on 25.09.2017 Rs. 21143.00</p> <p>SBI NAWADA A/c No. 33727383641 balance as on 25.09.2017 Rs. 23012.00</p> <p>HDFC BANK A/C 50100000201168 as on .....Rs. 3898</p>			

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			<p>HDFC Bank A/c 50100052270367 balance as on ..... Rs. 11309.62</p> <p>Fixed Deposit with HDFC Nawada Rs. 4500000/- against which Bank OD has been taken, HDFC Bank OD A/c 50200007620491 Balance Rs. 2371620.70</p>		
(iii)	<p>Details of investment in Bonds, Debentures/ shares and units in companies/mutual funds and others and the amount.</p>	<p>Kishan Vikash Patra Rs 500000.00 Certificate no 21CE935228 to 21CE9352277</p> <p>NSC amounting to Rs. 520000.00 Certificate No. 05NA757136 to 05NA757197</p>	Nil		
(iv)	<p>Details of investment in NSS, Postal Savings, LIC Policies, and investment in any Financial Instrument in post office or Insurance Company and the amount.</p>	<p>SBI Life Insurance a sum assured Rs. 1000000.00 Policy No. 33043617506 Premium Rs. ....</p> <p>LIC a sum assured Rs. 1100000.00 Policy No. 512435435, Premium Rs. 36530/- yearly</p>	<p>SBI Life Policy No. 1K076828107 Premium Rs. 200000/-</p> <p>SBI Life Insurance a sum assured Rs. 500000.00 Policy No. 44008972105</p> <p>SBI Life Insurance a sum assured Rs. 475000.00 Policy No. 33054623203</p> <p>LIC a sum assured Rs. 1500000.00 Policy No. 512985616 Rs. 32089/- yearly, Policy No. 512434908 Rs.22416/- yearly, Policy No.</p>		

			518638021 Rs. 23728/- yearly, Policy No. 595753028 Rs. 313419/- half yearly			
(v)	Personal loans/advance given to any person or entity including firm, company, trust etc. and other receivables from debtors and the amount	Nil	Advance given to Amrapali Silicon Private Limited for Flat Booking in the name of Purnima Yadav amounting to Rs 8900000/- out of amount from Sale of Land at Paturia Chak.			
(vi)	Motor vehicles/Aircrafts /Yachts/Ships (details of make, Registration No. etc, Year of purchase and amount	INNOVA BR27E-6324 Loan From HDFC. M.Year 2015, Purchase Price :Rs. 1900000.00 out of Loan taken from HDFC Bank amounting to Rs. 389546 outstanding balance as on ..... Rs312418.88  Alto K10, BR27J-0806 M.Year 2017, Purchase Price Rs. 400000.00	Gipsy BR21C - 5500, M. Year 1990 Fortuner DL7CK - 5904, M. Year 2010, Date of Purchase 30.06.2010, Purchase for Rs. 1200000.00  Maruti Eco Sports BR27E-8834 M.Year 2016 Purchase Price Rs. 750538 Loan From HDFC, Outstanding Rs. 488054.26			
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	1.500 Kg	1.00 KG			
(viii)	Any other assets such as value of claims/interest	Investment in Proprietorship firm Kirti Priya Fuel Station (Petrol Pump of Indian Oil Corporation)	Revolver L. No. 72/2000 Rs. 40000.00 Rifal L. No. 1375/200 Rs. 50000.00 Gun L. No. 939/90 Rs. 15000.00			

(ix)	Gross total value					
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**A. Details of Immovable assets**

(Note : 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated

2. Each land or building or apartment should be mentioned separately in this format)

Sr. No.	Description	Self	Spouse Name Kaushal Yadav	Dependant - 1 Name	Dependant - 2 Name	Dependant - 3 Name etc.
(i)	<p><b>Agricultural Land</b> (1) -Location(s) -Survey number(s)</p> <p>+Area Total measurement in acres</p> <p>Whether inherited property (yes or no)</p> <p>Date of purchase in case of self acquired property</p> <p>Cost of Land (in case of purchase) at the time of purchase</p> <p>Any</p>	Nil      NIL	<p>Budhaul, Nawada Khata No. 127, 78, 129, 78, 39, 78, 129, 199, 195 Plot No. 2417, 2427, 2419, 2420, 2431, 2418, 2419, 2421, 2430 Respectively</p> <p>2 Acre 86 Decimal</p> <p>No</p> <p>11.11.03, 23.03.04, 26.08.03, 23.03.04, 26.07.04, 27.07.04, 26.08.03, 26.08.03, 26.12.11, 26.12.11 Respectively</p> <p>Rs. 4386000.00</p> <p>No</p>			

<p>Investment on the land by way of development, construction etc.</p> <p>Approximate Current Market value</p> <p>(2) -Location(s) -Survey number(s)</p> <p>Area Total measurement in acres</p> <p>Whether inherited property (yes or no)</p> <p>Date of purchase in case of self acquired property</p> <p>Cost of Land (in case of purchase) at the time of purchase</p> <p>Any Investment on the land by way of development, construction etc.</p> <p>Approximate</p>	<p>NIL</p>	<p>Not Known</p> <p>Paturia Chak, Nawada Khata No. 102 Plot No. 2948 Respectively</p> <p>Yes</p> <p>14.125 Decimal</p> <p>YES</p> <p>No</p> <p>Not Known</p> <p>Mahuli, Nawada Khata No. 209 Plot No. 1795/3274</p>			
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	<p>Current Market value</p> <p>(3) -Location(s) -Survey number(s)</p> <p>Area Total measurement in acres</p> <p>Whether inherited property (yes or no)</p> <p>Date of purchase in case of self acquired property</p> <p>Cost of Land (in case of purchase) at the time of purchase</p> <p>Any Investment on the land by way of development, construction etc.</p> <p>Approximate Current Market value</p>		<p>Yes</p> <p>Not Applicable</p> <p>52.50 Decimal</p> <p>YES</p> <p>NOT APPLICABLE</p>			
(ii)	<b>Non - Agricultural Land</b>					

	<p>-Location(s) -Survey number(s)</p> <p>Area Total measurement in sq. ft.</p> <p>Whether inherited property (yes or no)</p> <p>Date of purchase in case of self acquired property</p> <p>Cost of Land (in case of purchase) at the time of purchase</p> <p>Any Investment on the land by way of development, construction etc.</p> <p>Approximate Current Market value</p>	NIL	<p>Shakuntalam Nagar, Nawada Khata No. 609, 608, 608 Plot No. 3059, 3060, 3161 Respectively</p> <p>24 Decimal</p> <p>Yes</p> <p>Not Applicable</p> <p>Not Applicable</p> <p>No</p> <p>Not Known</p>			
(iii)	<p><b>Residential Buildings</b> (Including apartments)</p> <p>Location(s)</p> <p>-Survey number(s)</p>	NIL	<p>1. Prasad Bigha 2. Prasad Bigha 3. Main Road,Navada</p> <p>1. Khata No.137, 137, Plot No. 3293,3299,3299</p>			

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			<p>2. Khata No.137 Plot No. 3299,3299</p> <p>3. Khata No.137 Plot No. 3293 Respectively</p> <p>1. 11.50 Decimal 2. 1.50 Decimal 3. 9.25 Decimal Respectively</p> <p>Yes(11.50 Decimal)</p> <p>02.04.05, 02.04.05</p> <p>1572000.00</p> <p>No</p> <p>Not Known</p>			
(iv)	<p><b>Commercial Buildings</b> (Including apartments)</p> <p>Location(s)</p>	Budha Colony	East end Apartment, Mayur			



	-Survey number(s)	Patna Khata no 143 Plot No. 1039	Vihar, 101, Ground Floor, Ashok Nagar, New Delhi. Plot No. 5, Block No. 3, Phase 1 Respectively			
	Area (Total measurement in sq. ft.)	4080 sq.ft.	1200 sq.ft.			
	Built up Area (Total measurement in sq. ft.)	4080 sq. ft.	1200 sq. ft.			
	Whether inherited property (yes or no)	No	No			
	Date of purchase in case of self acquired property	27.07.2007	30.10.2003			
	Cost of property (in case of purchase) at the time of purchase	2500000.00	1000000.00			
	Any Investment on the land by way of development, construction etc.	No	No			
	Approximate Current Market value	Not Known	Not Known			
(v)	Other (Such as interest in property)					
(vi)	Total of current					

	market value of (i) to (v) above				
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- (6) I give herein below the details of my liabilities/due to public financial institutions and government :-

(Note : Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No	Description	Self	Spouse Name Smt. Kaushal Yadav	Dependant - 1 Name	Dependant - 2 Name	Dependant - 3 Name etc.
(i)	<b><u>Loan or dues to Bank/Financial Institutions</u></b> Name of Bank  Amount outstanding  Nature of Loan	SBI, Rajendra, Nagar Patna. A/c No. Rs. 1566059.17 as on 05.10.2017  Home Loan Against Budha Colony, Patna	SBI, Nawada  A/c No. NIL  Vehicle Loan			
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name Amount Outstanding Nature of Loan  Any other Liability  Grand total of liabilities	No	No			
(ii)	<b><u>Government Dues:</u></b> Due to departments dealing with government Accommodation	No dues as on 31.10.2017	No dues as on 31.10.2017			

Dues to departments dealing with supply of water					
Dues to departments dealing with supply of electricity					
Dues to departments dealing with supply of telephone/mobiles					
Dues to departments dealing with government transport (including aircrafts and helicopters)					
Income Tax dues					
Wealth Tax dues					
Service Tax dues					
Municipal/Property tax dues					
Sale Tax dues					
Any other dues					
Grand total of all Govt. dues					

### VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that :

- (a) There is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
- (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at Patna on the ..... DAY of .....

*Purnima Yadav*  
DEPONENT